Central Administrative Tribunal Principal Bench, New Delhi

RA No.124/2012 in OA No.1437/2011

this the 28th day of September, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)

- Union of India through Secretary M/o Defence South Block, New Delhi.
- Chief of Personnel
 Integrated HQs of MOD (N)
 Directorate of Civilian Personnel
 M/o Defence, New Delhi 11.
- Principal Director
 Integrated HQs of MoD (N)
 Directorate of Civilian Personnel
 M/o Defence, New Delhi 11

..... Revisionist/Respondents (Respondents No.1 to 3 in OA)

(By Advocate: Shri Satyender Kumar)

Versus

1. Shri K. Janardhanan S/o Late Shri A.Raman Nair Aged about 58 years R/o 938, Sec-VII, Type-III Pushpa Vihar M.B.Road, New Delhi.

.... Respondent/Applicant (Applicant in OA)

Union Public Service Commission
 Through its Chairman
 Shahjahan Road, New Delhi.

..... Respondent/Respondent (Respondent No.4 in OA)

(By Advocate: Shri Vijay Pandita for Shri S.S.Tiwari)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the Review applicant.

2. On 08.09.2016, this Tribunal, after noticing that the Review is pertaining to the year 2012 and the Review applicant instead of advancing arguments in the Review taking time on one pretext or the other, directed to list the Review on 28.09.2016 i.e. today, subject to payment of cost of Rs.2000/- to C.A.T. Bar Association (Library Funds). However, the Review Applicant neither complied with the said order nor ready with the R.A. Accordingly, the Review Application is dismissed for default and non prosecution. No costs.

(V. Ajay Kumar) Member (J)

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